

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 876
TO BE ANSWERED ON 20.12.2017**

ONGOING RAIL PROJECTS IN TAMIL NADU

**876. SHRI K.N. RAMACHANDRAN:
SHRI BHARATHI MOHAN R.K.:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of the ongoing/pending railway projects in Tamil Nadu, Zone-wise/Division-wise;**
- (b) the total funds earmarked and allocated for the execution of each of these projects as on date;**
- (c) the details of funds spent thereon, so far;**
- (d) the list of projects getting delayed and the reasons therefor and the escalation of cost due to delay in completion of these projects; and**
- (e) the time-frame set for the completion of these projects along with the steps taken/being taken by the Railways in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 876 BY SHRI K.N. RAMACHANDRAN AND SHRI BHARATHI MOHAN R.K. TO BE ANSWERED IN LOK SABHA ON 20.12.2017 REGARDING ONGOING RAIL PROJECTS IN TAMIL NADU

(a) to (d): Details of projects included in Budget, falling partly or fully in the State of Tamil Nadu alongwith latest estimated cost, expenditure incurred thereon upto March, 2017 and outlay provided etc are as under:-

(₹ in crore)

S. No	Ongoing Project	Zone (Railway)	Latest Cost	Expenditure upto March, 2017	Outlay 2017-18	Status
	NEW LINE					
1.	Tindivanam -Gingee-Tiruvannamalai (70 Km)	Southern	900	59.9	19	State Government to expedite acquisition of required land. Work on major bridges taken up.
2.	Tindivanam -Nagari (179.2 Km)	Southern	2300	209.66	47	Track linking of Walajah Road-Ranipet (6.5 Km) completed. On balance portion, Governments of Tamil Nadu and Andhra Pradesh have to expedite handing over of required land to Railways.

3.	Attipattu-Puttur (88.30 Km)	Southern	528	3.34	0.05	Land requirements submitted to Governments of Tamil Nadu and Andhra Pradesh. No land is received.
4.	Erode-Palani (91.05 Km)	Southern	603	1.63	1.1	Government of Tamil Nadu has been requested to provide land free of cost and share 50% of construction cost of the project.
5.	Chennai-Cuddalore via Mahabalipuram (179.28 Km)	Southern	2350	2.27	0.1	Revised alignment in Puducherry area has been approved and preparation of plans & estimate for entire project has been taken up.
6.	Madurai-Tuticorin (143.5 Km)	Southern	1500	55.2	100	State Government has to expedite handing over of required land to Railways. Earthwork and bridgeworks

						taken up on Milavittan-Melmarudur (18 Km).
7.	Sriperumbudur-Guduvanchery with spur to Irungattukottai-Avadi-Sriperumbudur (60 Km)	Southern	1500	0.61	0.1	Project included in the Budget 2013-14 subject requisite clearances.
8.	Morappur-Dharmapuri (36 Km)	Southern	358	0	0.1	Project included in the Budget 2016-17 subject requisite clearances. State Government has been requested for their consent to take up work through Joint Venture model.
9.	Hejjala-Chamarajanagar section (142 Km) of Bangalore-Satyamangalam (260 Km)	South Western	1524	5.59	21	Hejjala-Chamarajanagar section (142 Km) falling in Karnataka only is taken up. Work beyond Chamarajanagar falling partly in Tamil Nadu is

						frozen as decided by State Government.
	GAUGE CONVERSION					
1.	Mayiladuturai-Thiruvarur-Karaikudi & Tiruturaipundi-Agastiyampalli (224 Km) including Needamangalam-Mannargudi and Mannargudi-Pattukottai new lines	Southern	2072.5	832.99	240	Mayiladuturai-Thiruvarur gauge conversion (38 Km) and Needamangalam-Mannargudi new line(13 Km) commissioned. Karaikudi-Pattukottai (73 Km) is in advance stage of completion. Work on balance gauge conversion also taken up. For Mannargudi-Pattukottai, Deatiled estimate processed for requisite sanction. As regards Thanjavur-Pattukottai new line, need for taking up the work is under consideration.

2.	Madurai-Bodinayakanur (90.41 Km)	Southern	302.90	29.78	70.7	Earthwork, bridgeworks etc have been taken up.
3.	Quilon-Tirunelveli-Tiruchendur & Tenkasi-Virudhunagar (357 Km)	Southern	1170	1119.89	41.48	336 Km Commissioned. Remaining portion i.e. New Aryankavu-Edamann (21 Km) falling in Kerala is in advance stage.
4.	Cuddalore-Salem via Vriddhachalam gauge conversion(191 Km) with material modification of Chinnasalem-Kallakurichi new line (16 Km)	Southern	556.64	303.72	0.01	191 Km gauge conversion commissioned. For Chinnasalem-Kallakurichi new line (16 Km), no land is handed over by the State Government.
5.	Tiruchchirappalli-Nagore-Karaikal gauge conversion with	Southern	980	630.89	40	135 Km Tiruchchirappalli-Nagore Gauge conversion and 20 Km Nagapattinam-Velankanni & Nagore-Karaikal

	Nagapattinam-Tiruturaipundi new line(43 Km & Karaikal-Peralam new line (23 Km)					new lines have been commissioned. For Nagapattinam-Tiruturaipundi new line(43 Km), land acquisition completed and earthworks & bridge works taken up. For Karaikal-Peralam new line (23 Km), Karaikal Port Authorities have been requested for their consent to fund the work.
6	Mysore-Chamarajanager with extension to Mettupalayam (148 Km)	South Western	608	201.98	0.5	60 Km gauge conversion in Karnataka area commissioned. Work on new line extension (88 km) partly falling in Tamil Nadu area is held up for want of requisite clearances.
	DOUBLING					
1.	Chennai Beach-Korukkupet 3rd line (4.1 Km)	Southern	167.61	79.57	25.2	Earthwork and bridge works have been taken up.

2.	Chennai Beach-Attipattu 4th line (22.1 Km)	Southern	258.31	115.46	80	Tiruvottiyur-Ennore-Attipattu Pudunagar (11.3 Km) commissioned. Earthwork and bridge works on remaining section taken up. State Government has to expedite handing over of balance land.
3.	Chengalpattu-Villupuram (103 Km) including Tambaram-Chengalpattu 3rd line (30 Km)	Southern	951.24	639.3	113.57	103 Km doubling commissioned. Earthwork and bridgeworks on Tambaram-Chengalpattu 3rd line have been taken up.
4.	Villupuram-Dindigul with electrification (273 Km)	Southern	1500	1580.43	100	245 Km commissioned. Work on remaining portion i.e. Kalpattichatram-Tamaraipadi is in advance stage.
5.	Omalur-Mettur Dam with electrification (29.03 Km)	Southern	231.67	65.02	97.56	Land acquisition, earthwork, bridge works have been taken up. State Govt. to expedite handing over of balance land.

6.	Thanjavur-Ponmalai (46.96 Km) with a bypass line before Ponmallai (1.13 Km)	Southern	455.96	255	20	Bye-pass line (2.2 Km) commissioned in 2017. Earthwork, blanketing and bridge works taken up in Thanjavur-Ponmalai section.
7.	Chennai Central-Basin Bridge Junction – 5th & 6th line (2.2 Km)	Southern	25	8.42	0.3	Preparation of Detailed Project Report taken up.
8.	Trivandrum-Kanniyakumari (86.56 Km)	Southern	1431	..	50	Detailed estimate has been sanctioned.
9.	Madurai-Maniyachi-Tuticorin (160 Km)	Southern	1182	...	30	Earthwork and bridgeworks taken up.
10.	Maniyachi-Nagercoil (102 Km)	Southern	1003	...	30	Detailed estimate of the project has been sanctioned.
11.	Salem-Magnesite Jn-Omalur (11 Km)	Southern	114.87	...	1	Detailed project report is under preparation.

Majority of Railway projects are facing the situation of cost overrun, due to delay in acquisition of land, statutory clearances like forestry and wild life clearances, shifting of services, cutting of trees, construction of road over bridges and road under bridges by road maintaining agencies etc. Working out cost escalation or revenue loss solely on account of delay in land acquisition is not feasible.

(e): Completion of projects depends on a number of factors such as acquisition of land, forestry and wildlife clearances, shifting of various services, construction of Road Over Bridges/Road Under Bridges by road maintenance departments, apart from availability of adequate funds. Since many of these factors are beyond the control of the Ministry of Railways, it is not feasible to give time lines for completion of all the projects.

To expedite completion of projects, a number of initiatives have been taken to speed up the works like increased allocation of funds through measures like funding by State Governments and other beneficiaries, funding through loan from Institutions like Life Insurance Corporation, execution of projects through Special Purpose Vehicles, etc. Besides these, to reduce delays on account of land acquisition, security issues and forestry clearances etc, meetings with State Officials at various levels are held from time to time. Field units have also been empowered with further delegation of powers and the contract conditions have been modified to bring efficiency in contract management.